

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI  
SPECIAL BENCH

(IB)-02(PB)/2017

IN THE MATTER OF:

Nikhil Mehta & Sons (HUF) & Ors.

.....Petitioners

v.

M/s. AMR Infrastructure Ltd.

.....Respondent

SECTION : UNDER SECTION 7 of IBC, 2016

Order delivered on 04.10.2017

Coram:

CHIEF JUSTICE M.M. KUMAR

Hon'ble President

R. VARADHARAJAN

Hon'ble Member (J)

For the Petitioner(s) : Mr. Varun Kathuria, Advocate

ORDER

Due to paucity of time, the matter could not be taken up for hearing.

List for further consideration on 16.10.2017.

Sd/-

(CHIEF JUSTICE M.M. KUMAR)  
PRESIDENT

Sd/-

(R. VARADHARAJAN)  
MEMBER JUDICIAL

04.10.2017

VINEET